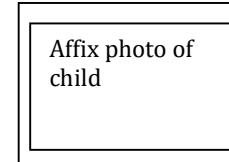


ADMISSION FORM
DAY CARE CENTRE / CRECHE, HIGH COURT, BOMBAY
Ground floor, CTO Building, Fort, Mumbai - 400 032.
(Please fill in this form completely)

Date :

To,
The Registrar, Original Side,
High Court, Bombay.



Respected Sir,

I / We hereby wish to seek an admission for my/our child to the Day Care Centre / Creche by paying Rs. _____ per month / year by cash / cheque / DD / any recognized mode of payment.

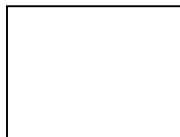
I / We have read the Guidelines / rules & regulations and I / we agree to abide by the same as may be applicable from time to time.

Full Name (Ward / Child) (Beginning with surname) in block letters	:	
Sex	:	Male / Female
Date of Birth (DD/MM/YYYY) and age	:	
Full Name of the Parent / Guardian (Beginning with surname) in block letters	:	
Occupation	:	
Email id	:	
Residential Full Address	:	
Office address in case of Advocate / Department details in case staff	:	
Mobile Number	:	
Landline Number	:	

MEDICAL DETAILS OF A WARD / CHILD		
Blood Group	:	
Allergies	:	
Chronic Health Problem	:	
Dosage of Medicines, if any		
Doctor / Pediatrician to be contacted in case of emergency :		
Name	:	
Address	:	
Telephone / Mobile Number	:	
Email Id	:	

I / We have furnished all relevant information with regard to child and have not concealed any material fact relevant for care, nursing or upbringing of the child. That my / our child is not suffering from any contagious/infectious disease and that I/We shall be available within a reasonable time on a call in case of emergency. For any untoward mishap/incident/accident which may occur at the said centre resulting in any injury to my/our child, the ministerial staff attached to the said centre/crèche or the High Court Registry will not be held responsible for the same.

Affix photographs of parent / guardian



Signature of Parent/Guardian